



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,2nd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
28	PIL/12/2024 FIXED	GITIKA BHATTACHARJYA AND 12 ORS Versus UNION OF INDIA AND 7 ORS	MR. R P SARMAH MR. D DOLEY MS A DEKA	GA, ASSAM MR R DHAR, SC, PWD DY.S.G.I.
- FINAL DISPOSAL AT ADMISSION STAGE -				
29	PIL/78/2012 FIXED	PRODYUT KUMAR BORA Versus THE STATE OF ASSAM AND 8 ORS	P K GOSWAMI U K DEKA S BORTHAKUR V RAJKHOWA	MR N DUTTA GA, ASSAM MR.N N B CHOUDHURY MR.M KHATANIAR MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A NARZARI MS. B BHUYAN, SC BTC MR. A B T HAQUE MR.U S BORA MR. S BASUMATARY SC, REVENUE
30	WITH PIL/22/2019	THE NORTH EAST HERITAGE FOUNDATION AND ANR. Versus THE UNION OF INDIA AND 10 ORS.	MR. N H BARBHUIYA MS N J BEGUM	GA, ASSAM SC, BTC ASSTT.S.G.I. SC, ELECTION COMMISSION.
	WITH I.A.(Civil)/2213/2019 in PIL/22/2019	RAJKUMAR PRITHVIRAJ NARAYAN DEV MECH Versus THE UNION OF INDIA AND 10 ORS.	MR. N H BARBHUIYA MS N J BEGUM	GA, ASSAM SC, BTC ASSTT.S.G.I.
31	WITH WPC(C)/4901/2021 CAVT. NO. 06002/021,	M/S SUPERLITE ACC BLOCKS INDUSTRY Versus THE STATE OF ASSAM AND 12 ORS	MR. K N CHOUDHURY MR. N BHARALI MS G Gayan	MR S DUTTA (R-11) GA, ASSAM MR. N N B CHOUDHURY MR A CHOWDHURY (R5) SC, APDCL MR. S BORA (R-10) MR. N SARKAR MR. S DUTTA (R-11) MR P K BASU MR N M DEKA SC, INDUSTRIES AND COMMERCE FOR CAVEATOR SC, PNB ASSTT.S.G.I. SC, REVENUE

WITH
[I.A.\(Civil\)/2344/2021](#)
in WP(C)/4901/2021

SMTI SOBITA RONGPHARPI
Versus
M/S SUPERLITE ACC BLOCKS AND 11
ORS.

MR. N N B CHOUDHURY
MR. N SARKAR
MR P K BASU
MR N M DEKA

GA, ASSAM
SC, APDCL
MS G Gayan
SC, INDUSTRIES AND COMMERCE
ASSTT.S.G.I.
SC, PNB
SC, REVENUE

WITH
[I.A.\(Civil\)/2345/2021](#)
in WP(C)/4901/2021

SMTI. SOBITA RONGPHARPI
Versus
M/S SUPERLITE ACC BLOCKS AND 11
ORS.

MR. N N B CHOUDHURY
MR. N SARKAR
MR P K BASU
MR N M DEKA

GA, ASSAM
SC, APDCL
MS G Gayan
SC, INDUSTRIES AND COMMERCE
SC, REVENUE
SC, PNB
ASSTT.S.G.I.

WITH
[I.A.\(Civil\)/1181/2023](#)
in WP(C)/4901/2021

M/S SUPERLITE ACC BLOCKS INDUSTRY
Versus
THE STATE OF ASSAM AND 12 ORS

MR. K N CHOUDHURY
MR. N BHARALI

GA, ASSAM
SC, APDCL
SC, INDUSTRIES AND COMMERCE
SC, PCB
SC, REVENUE
SC, PNB

32 **WITH**
[WP\(C\)/3025/2023](#)

SMT. INDRA BASUMATARY AND 24 ORS.
Versus
THE BODOLAND TERRITORIAL COUNCIL
AND AND 56 ORS.

MR. R MAJUMDAR
MR R DHAR
MR B C MUCHAHARY

GA, ASSAM
MS. R CHOUDHURY (R9-11,13-17,19-43,45 -
48,51,53,54,33,32,35)
MRS. S ROY (R9-11,13-17,19-43-
45-48,51,53,54,33,32,35)
MS. B. HAZARIKA (R9-11,13-17,19-43,45 -
48,51,53,54,33,32,35)
SC, BTC

=====

=====

LEAVE NOTE OF ADVOCATES FOR 02/04/2024

-

1)	MR. B BARMAN	02-04-2024	To	02-04-2024
2)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
3)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
4)	MR. O P BHATI	11-03-2024	To	07-04-2024
5)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
6)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
7)	MR. B NATH	22-03-2024	To	05-04-2024
8)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
9)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
10)	MR. K P PATHAK	22-03-2024	To	05-04-2024
11)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
12)	MR. P N CHOUDHURY	01-04-2024	To	04-04-2024
13)	MR. M SARANIA	01-04-2024	To	03-04-2024
14)	MR. N SHARMA	04-04-2024	To	04-04-2024
15)	MR. S SARMA	05-04-2024	To	05-04-2024
16)	MR. R GOSWAMI	05-04-2024	To	08-04-2024
17)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,2nd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
17	WP(C)/6293/2019 FIXED, AS FIRST ITEM, WITH LCR	LAL BHANU @ LALBHANU NESSA Versus THE UNION OF INDIA AND 5 ORS.	MRS. R S DEURI J RABHA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

=====

LEAVE NOTE OF ADVOCATES FOR 02/04/2024

-

1)	MR. B BARMAN	02-04-2024	To	02-04-2024
2)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
3)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
4)	MR. O P BHATI	11-03-2024	To	07-04-2024
5)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
6)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
7)	MR. B NATH	22-03-2024	To	05-04-2024
8)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
9)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
10)	MR. K P PATHAK	22-03-2024	To	05-04-2024
11)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
12)	MR. P N CHOUDHURY	01-04-2024	To	04-04-2024
13)	MR. M SARANIA	01-04-2024	To	03-04-2024
14)	MR. N SHARMA	04-04-2024	To	04-04-2024
15)	MR. S SARMA	05-04-2024	To	05-04-2024
16)	MR. R GOSWAMI	05-04-2024	To	08-04-2024
17)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,2nd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
20	WP(C)/4839/2018 (AT 10:15 AM)	ASSAM RASTRABHASA PRASAR SAMITY Versus THE STATE OF ASSAM AND 4 ORS.	MR. R THAKURIA MR. L P SHARMA	MR A DASGUPTA (R2-R4) GA, ASSAM MR. B DAS (R2-R4) MS H AHMED MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN MR. S CHAKRABARTY (R2-R4)
21	WP(C)/4293/2023 AT 10:15 AM	ABDUL BAREK Versus THE STATE OF ASSAM AND 7 ORS	MR J ABEDIN MR. D A KAIYUM MR. M S MONDAL	MR A R BHUYAN (R8) SC, P AND R.D. GA, ASSAM MR. M A I HUSSAIN (R8)
WITH				
22	WP(C)/4309/2023 CAVT. NO. 06882/023,	SAYED ALI Versus THE STATE OF ASSAM AND 7 ORS	MR J ABEDIN MR. D A KAIYUM MR. M S MONDAL	MR. A R BHUYAN (r-8) SC, P AND R.D. GA, ASSAM MR. M A I HUSSAIN (FOR CAVEATOR) (r-8) MR N Z CHOUDHURY (r-8)
WITH				
23	WP(C)/4312/2023 CAVT. NO. 06892/023,	JINNAT ALI Versus THE STATE OF ASSAM AND 7 ORS	MR J ABEDIN MR. D A KAIYUM MR. M S MONDAL	MR. A R BHUYAN (r-8) SC, P AND R.D. GA, ASSAM MR. M A I HUSSAIN (r-8) MR. M A I HUSSAIN (r-8) MR N Z CHOUDHURY (r-8)
WITHDRAWAL				
24	WP(C)/1090/2023 B/O	RADHA MADHAB SELF HELP GROUP AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. B PURKAYASTHA MR A B DEY MR. S SUTRADHAR SIRAJ CHOUDHURY (R-3,4)	SC, ELEM. EDU MR. K GOGOI DY.S.G.I. SC, SSA
25	WP(C)/1140/2023 B/O	BISHWARAJ PURKAYASTHA Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K DUTTA MR. S SUTRADHAR	SC, P AND R.D. GA, ASSAM
MOTION				
26	Review.Pet./48/2024 B/O, WITH Arb.P./2/2023 (D/O)	BELSERI TEA CO. (INDIA) PVT LTD Versus GEETA R PATEL AND ANR	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	

ADMISSION

27 WP(C)/4070/2017 B/O	PULIN GOGOI Versus THE STATE OF ASSAM and 3 ORS.	MR.A BHATTACHARJEE MR.J SARMA MR.M C DAS	MR. D MAZUMDAR(SC, FOREST DEPT.) GA, ASSAM
---	---	--	---

ORDERS

28 I.A.(Civil)/990/2024 B/O, (CONNECTED WITH ITEM NO. 4 OF THE DAILY CAUSE LIST) in WP(C)/4234/2022	M/S B B ELECTRICALS Versus THE UNION OF INDIA AND 3 ORS	MS. M BORAH	MR. K K PARASAR DY.S.G.I.
---	--	-------------	------------------------------

=====

=====

LEAVE NOTE OF ADVOCATES FOR 02/04/2024

-

1)	MR. B BARMAN	02-04-2024	To	02-04-2024
2)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
3)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
4)	MR. O P BHATI	11-03-2024	To	07-04-2024
5)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
6)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
7)	MR. B NATH	22-03-2024	To	05-04-2024
8)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
9)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
10)	MR. K P PATHAK	22-03-2024	To	05-04-2024
11)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
12)	MR. P N CHOUDHURY	01-04-2024	To	04-04-2024
13)	MR. M SARANIA	01-04-2024	To	03-04-2024
14)	MR. N SHARMA	04-04-2024	To	04-04-2024
15)	MR. S SARMA	05-04-2024	To	05-04-2024
16)	MR. R GOSWAMI	05-04-2024	To	08-04-2024
17)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,2nd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
19 WP(C)/1763/2024 BY SLIP	GANESH TAMULI ENGINEERING PRIVATE LIMITED Versus THE UNION OF INDIA AND 6 ORS.	MR. D SARAF MR. S S GUPTA MR. B PEGU	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
20 WP(C)/1764/2024 BY SLIP	MAINA DEVI CHORARIA Versus THE UNION OF INDIA AND 6 ORS.	MR. D SARAF MR. S S GUPTA MR. B PEGU	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
21 WP(C)/1766/2024 BY SLIP	GANESH TAMULI ENGINEERING PRIVATE LIMITED Versus THE UNION OF INDIA AND 6 ORS.	MR. D SARAF MR. S S GUPTA MR. B PEGU	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
22 WP(C)/1768/2024 BY SLIP	MS. KIRON MEDHI Versus THE UNION OF INDIA AND 6 ORS.	MR. D SARAF MR. S S GUPTA MR. B PEGU	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
23 WP(C)/1780/2024 BY SLIP	PANIRAM KALITA Versus THE UNION OF INDIA AND 6 ORS	MR. D SARAF MR. S S GUPTA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
ORDER (IMPLEADMENT OF PARTY)			
24 I.A.(Civil)/994/2024 B/O, (CONNECTED WITH ITEM NO. 1 OF DAILY CAUSE LIST) in WP(C)/3365/2022	SUKTARA KHANAM LASKAR, Versus THE COMMISSIONER AND SECRETARY,	MR. M ISLAM	SC, FINANCE SC, SOIL CONSERVATION DEPTT.
ADMISSION			
25 WP(C)/4163/2023 BY SLIP	AMAL CHANDRA BORA Versus THE STATE OF ASSAM AND 4 ORS.	MR B D DAS MR H K SARMA MS B B HUSSAIN MR. H R DAS	SC, HIGHER EDU MR. J K GOSWAMI MR. J BARMAN MR D J BORO

=====

=====

LEAVE NOTE OF ADVOCATES FOR 02/04/2024

-

1)	MR. B BARMAN	02-04-2024	To	02-04-2024
2)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
3)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
4)	MR. O P BHATI	11-03-2024	To	07-04-2024
5)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
6)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
7)	MR. B NATH	22-03-2024	To	05-04-2024
8)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
9)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
10)	MR. K P PATHAK	22-03-2024	To	05-04-2024
11)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
12)	MR. P N CHOUDHURY	01-04-2024	To	04-04-2024
13)	MR. M SARANIA	01-04-2024	To	03-04-2024
14)	MR. N SHARMA	04-04-2024	To	04-04-2024
15)	MR. S SARMA	05-04-2024	To	05-04-2024
16)	MR. R GOSWAMI	05-04-2024	To	08-04-2024
17)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,2nd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY& ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V

THIS BENCH WILL TAKE UP HEARING LIST DATED 04-03-2024 TO 10-04-2024 LISTED BEFORE HIS LORDSHIP, ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
21	WP(C)/4256/2022 B/O	ROBINSON BHUYAN Versus THE STATE OF ASSAM AND 4 ORS	MR. R SARMA	SC, P AND R.D. SC, AG MR. S K MEDHI (r-5)
22	WP(C)/7707/2022 B/O	RAJAT CHOUDHURY AND 10 ORS Versus THE SILCHAR DEVELOPMENT AUTHORITY AND 4 ORS	MR. U N CHATTRY MR. O LASKAR	GA, ASSAM MR. S P CHOUDHURY (R1) MR K BISWAKARMA (R1) MS B DEVI (R1) MR. S. J. SARKAR (R1) SC, FINANCE

MOTION

23	WP(C)/1786/2024 FIXED, (CONNECTED WITH ITEM NO. 5 OF THE DAILY CAUSELIST)	ANURAG BORA Versus THE STATE OF ASSAM AND 4 ORS	MR. A GOYAL MR. A CHOUDHURY	GA, ASSAM
----	---	--	--------------------------------	-----------

=====

LEAVE NOTE OF ADVOCATES FOR 02/04/2024

-

1)	MR. B BARMAN	02-04-2024	To	02-04-2024
2)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
3)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
4)	MR. O P BHATI	11-03-2024	To	07-04-2024
5)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
6)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
7)	MR. B NATH	22-03-2024	To	05-04-2024
8)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
9)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
10)	MR. K P PATHAK	22-03-2024	To	05-04-2024
11)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024

12)	MR. P N CHOUDHURY	01-04-2024	To	04-04-2024
13)	MR. M SARANIA	01-04-2024	To	03-04-2024
14)	MR. N SHARMA	04-04-2024	To	04-04-2024
15)	MR. S SARMA	05-04-2024	To	05-04-2024
16)	MR. R GOSWAMI	05-04-2024	To	08-04-2024
17)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,2nd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
23	MACApp./235/2023 WITH LCR, FIXED	ICICI LOMBARD INSURANCE COMPANY LTD . Versus PARUL TALUKDAR AND 3 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. A LAL (r-1,2) MR A BRAHMA FOR CAVEATOR
	WITH I.A.(Civil)/3881/2023 in MACApp./235/2023	PARUL TALUKDAR AND 3 ORS Versus ICICI LOMBARD INSURANCE COMPANY LTD . AND 2 ORS	MR. A LAL MR A BRAHMA	MR. R GOSWAMI
24	WITH MACApp./223/2023	PARUL TALUKDAR AND ANR. Versus ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. AND 2 ORS.	MR. A LAL	MR. R GOSWAMI (r-1) MS. M SAIKIA (r-1) MS. P BORTHAKUR (r-1)
ADMISSION				
25	FAO/22/2024 B/O	AMIT DHELIA AND ANR Versus JINNA ALI AND 4 ORS.	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	
	WITH I.A.(Civil)/1009/2024 in FAO/22/2024	AMIT DHELI AND ANR Versus JINNA ALI AND 4 ORS.	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	
ORDERS				
26	MACApp./163/2021 WITH LCR, FIXED	ABHI NATH @ ABHINASH NATH AND ANR. Versus NAYAN BHARALI AND 3 ORS.	MR. B K JAIN MS. M DASGUPTA	MR. B BARMAN (R-3)
HEARING				
27	MACApp./126/2014 WITH LCR, FIXED	THE MANAGING DIRECTOR, Versus HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI JOYTIRMOY ROY SC ASTC. MS.N DUTTA MR. C CHAKRAVARTY MR D DAS B SAHA MS.B SHARMA MR.D K NATH MS.Y DEKA	MR. R K BORAH (R2) MR D MONDAL (R1) DR. UTPALJEET BARUAH (R1) MS. R R SARMAH BARUAH (R1) MR. P SARMA (R1) MRS M K BORAH (R2)

	WITH MC/1467/2014 in MACApp./126/2014	THE MANAGING DIRECTOR, Versus HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI MS.N DUTTA MS.B SHARMA MS.Y DEKA MR.D K NATH	
28	WITH MACApp./127/2014 WITH LCR	THE MANAGING DIRECTOR Versus HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI MS.N DUTTA MR. C CHAKRAVARTY MR D DAS B SAHA MS.Y DEKA MR.D K NATH MS.B SHARMA	MR. R K BORAH (R2) MR D MONDAL (R1) DR. UTPALJEET BARUAH (R1) MS. R R SARMAH BARUAH (R1) MR. P SARMA (R1)
	WITH MC/1469/2014 in MACApp./127/2014	THE MANAGING DIRECTOR Versus HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI MS.N DUTTA MS.B SHARMA MS.Y DEKA MR.D K NATH	
29	WITH MACApp./128/2014 WITH LCR	THE MANAGING DIRECTOR, Versus HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI MS.N DUTTA MR. C CHAKRAVARTY MR D DAS B SAHA MR.D K NATH MS.B SHARMA MS.Y DEKA	MR D MONDAL (R1) DR. UTPALJEET BARUAH (R1) MS. R R SARMAH BARUAH (R1) MR. P SARMA (R1)
	WITH MC/1471/2014 in MACApp./128/2014	THE MANAGING DIRECTOR, Versus HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI MS.N DUTTA MR.D K NATH MS.B SHARMA MS.Y DEKA	
30	MACApp./856/2018 WITH LCR, FIXED	ORIENTAL INSURANCE COMPANY LTD Versus SRI AMAL BORAH AND 2 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
31	WITH MACApp./860/2018	SRI AMAL BORAH Versus THE ORIENTAL INSURANCE CO. LTD	MRS. R BORAH MR. D BORAH	MR. R C PAUL MS L DAS

=====

=====

LEAVE NOTE OF ADVOCATES FOR 02/04/2024

-

1)	MR. B BARMAN	02-04-2024	To	02-04-2024
2)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
3)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
4)	MR. O P BHATI	11-03-2024	To	07-04-2024
5)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
6)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
7)	MR. B NATH	22-03-2024	To	05-04-2024
8)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
9)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
10)	MR. K P PATHAK	22-03-2024	To	05-04-2024
11)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
12)	MR. P N CHOUDHURY	01-04-2024	To	04-04-2024
13)	MR. M SARANIA	01-04-2024	To	03-04-2024
14)	MR. N SHARMA	04-04-2024	To	04-04-2024
15)	MR. S SARMA	05-04-2024	To	05-04-2024
16)	MR. R GOSWAMI	05-04-2024	To	08-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,2nd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH,IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
11	I.A.(CrI.)/1088/2023 in CrI.Pet./900/2023	DANGMAN JUGLI Versus THE STATE OF ASSAM AND ANR.	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	MR. P N GOSWAMI SC, FOREST
	WITH CrI.Pet./900/2023	THE STATE OF ASSAM AND ANR. Versus DANGMAN JUGLI	MR. P N GOSWAMI MR. K P PATHAK MR. D GOGOI	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA

LEAVE NOTE OF ADVOCATES FOR 02/04/2024

1)	MR. B BARMAN	02-04-2024	To	02-04-2024
2)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
3)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
4)	MR. O P BHATI	11-03-2024	To	07-04-2024
5)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
6)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
7)	MR. B NATH	22-03-2024	To	05-04-2024
8)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
9)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
10)	MR. K P PATHAK	22-03-2024	To	05-04-2024
11)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
12)	MR. P N CHOUDHURY	01-04-2024	To	04-04-2024
13)	MR. M SARANIA	01-04-2024	To	03-04-2024
14)	MR. N SHARMA	04-04-2024	To	04-04-2024
15)	MR. S SARMA	05-04-2024	To	05-04-2024
16)	MR. R GOSWAMI	05-04-2024	To	08-04-2024
17)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,2nd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-I

**THE OLDEST MATTER IN THE CAUSELIST WILL
BE TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
18	RSA/300/2014 WITH LCR, FIXED	SRI DEBABRATA CHOUDHURY Versus SMTI MALA CHOUDHURY and 13 ORS	MR.L TALUKDAR MR.A K PAUL MS.D CHOWDHURY	MR.H K DEKA(R-1,2&3) MR. N DHAR (R4-R6, R10, R13) MR.P SUNDI(R-1,2&3) MR. T U LASKAR (R4-R6, R10, R13) MR.B D DEKA(R-1,2and3) MS. S DASGUPTA (R4-R6, R10, R13) MR.S DEY(R-4TO13) MR.P SEN(R-4TO13)
	WITH MC/3429/2014 in RSA/300/2014	SRI DEBABRATA CHOUDHURY Versus SMTI MALA CHOUDHURY and 13 ORS	MR.L TALUKDAR MR.A K PAUL MS.D CHOWDHURY	

=====

LEAVE NOTE OF ADVOCATES FOR 02/04/2024

-

1)	MR. B BARMAN	02-04-2024	To	02-04-2024
2)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
3)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
4)	MR. O P BHATI	11-03-2024	To	07-04-2024
5)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
6)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
7)	MR. B NATH	22-03-2024	To	05-04-2024
8)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
9)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
10)	MR. K P PATHAK	22-03-2024	To	05-04-2024
11)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
12)	MR. P N CHOUDHURY	01-04-2024	To	04-04-2024
13)	MR. M SARANIA	01-04-2024	To	03-04-2024
14)	MR. N SHARMA	04-04-2024	To	04-04-2024

15)	MR. S SARMA	05-04-2024	To	05-04-2024
16)	MR. R GOSWAMI	05-04-2024	To	08-04-2024
17)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,2nd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
47 MFA/18/2018	NATIONAL INSURANCE CO LTD Versus JAHANARA KHATUN and 3 ORS	MR. R K BHATRA MR. A SAIKIA MS P HUJURI MRS. A BORAH	MR A SARMA MR B J MUKHERJEE MR R DUTTA
WITHDRAWAL			
48 Bail Appln./2757/2023 B/O	KRISHNA CHAUHAN Versus THE STATE OF ASSAM AND ANR	MR. R BORA MR. D. BORAH	PP, ASSAM
MOTION (BA)			
49 Bail Appln./906/2024 FIXED	BULBUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
BAIL HEARING (BA)			
50 Bail Appln./431/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MOINUL HUSSAIN Versus THE STATE OF ASSAM	MR. A S AKAND MR. A HUSSAIN MR REZABUL HOQUE	PP, ASSAM
51 Bail Appln./498/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	UMAKANTA KALITA @ UMA KT. KALITA @ MAINA KALITA Versus THE STATE OF ASSAM	MR. P BORDOLOI MS M NIROLA	PP, ASSAM
52 Bail Appln./715/2024 FIXED	AZMAL SEIKH @ AJMAL SHEIKH Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. NOOR KUTUB ALAM MR M RAHMAN I AMIN	PP, ASSAM
53 Bail Appln./729/2024 BA 4605/2023(D/O), WITH CASE RECORDS, FIXED	PUJA DUTTA Versus UNION OF INDIA	MR. A AHMED U U KHAN MR A AHMED	SC, NCB
54 Bail Appln./770/2024 FIXED	MUSTAFIZUR RAHMAN @ ARIF AND 2 ORS. Versus THE STATE OF ASSAM	MR. M A SHEIKH MS F INTAZ MS S AHMED	
ORDERS			
55 I.A.(CrI.)/483/2023 WITH LCR 2 FILES(SCANNED COPY), B/O in CrI.Rev.P./155/2022	SALEHA BEGUM Versus THE STATE OF ASSAM AND ANR	MR S A SIKDER MR. T SK	MR J ISLAM PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 02/04/2024

-

1)	MR. B BARMAN	02-04-2024	To	02-04-2024
2)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
3)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
4)	MR. O P BHATI	11-03-2024	To	07-04-2024
5)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
6)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
7)	MR. B NATH	22-03-2024	To	05-04-2024
8)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
9)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
10)	MR. K P PATHAK	22-03-2024	To	05-04-2024
11)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
12)	MR. P N CHOUDHURY	01-04-2024	To	04-04-2024
13)	MR. M SARANIA	01-04-2024	To	03-04-2024
14)	MR. N SHARMA	04-04-2024	To	04-04-2024
15)	MR. S SARMA	05-04-2024	To	05-04-2024
16)	MR. R GOSWAMI	05-04-2024	To	08-04-2024
17)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,2nd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH

THIS BENCH WILL RISE AT 3:15 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
42	Bail Appln./920/2024 FIXED	MD. UKTAR SK. Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
BAIL HEARING (BA)				
43	Bail Appln./859/2024 FIXED	ABDUL MATIN Versus THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MS. S ROY MR. R ISLAM	PP, ASSAM
ORDERS				
44	I.A.(Cr.)/303/2024 B/O in AB/651/2024 WITH AB/651/2024	REJUWANA SULTANA, Versus AFTAB ALI AHSAN @ ABTAB ALI AHSAN AND ANR AFTAB ALI AHSAN @ ABTAB ALI AHSAN Versus THE STATE OF ASSAM	MS. A BEGUM MS F INTAZ MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR S A BARBHUYAN SAMIM RAHMAN MR. MUSTAFA HUSSAIN	MR. M A SHEIKH PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 02/04/2024

1)	MR. B BARMAN	02-04-2024	To	02-04-2024
2)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
3)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
4)	MR. O P BHATI	11-03-2024	To	07-04-2024
5)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
6)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
7)	MR. B NATH	22-03-2024	To	05-04-2024
8)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024

9)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
10)	MR. K P PATHAK	22-03-2024	To	05-04-2024
11)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
12)	MR. P N CHOUDHURY	01-04-2024	To	04-04-2024
13)	MR. M SARANIA	01-04-2024	To	03-04-2024
14)	MR. N SHARMA	04-04-2024	To	04-04-2024
15)	MR. S SARMA	05-04-2024	To	05-04-2024
16)	MR. R GOSWAMI	05-04-2024	To	08-04-2024
17)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,2nd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE PRINCIPAL SEAT WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
AT 10:30 AM**

**LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING
FACILITY IN COURT NO.8(FIRST FLOOR)]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

- PRONOUNCEMENT OF JUDGEMENT / ORDER -

1	WP(C)/2891/2014 CAVT. NO. 650/14	MAHAMMAD AZAD Versus THE STATE OF ASSAM AND 4 ORS	MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR MS.S BARUA	MR K K MAHANTA (Sr. Advocate) (r-4) MR. M U MAHMUD (R4) MR.A SARMA MR.D MOZUMDER(R-3) MR. J H SAIKIAR-3 MR.K KALITA MR.N BARUAH MR.S HOQUE MR. K M MAHANTA (R-4) MS.P KHOOND MR S ISLAM (R4) FOR CAVEATOR SC, EDU MS. R AHMED (R4)
---	---	--	--	--

LEAVE NOTE OF ADVOCATES FOR 02/04/2024

1)	MR. B BARMAN	02-04-2024	To	02-04-2024
2)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
3)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
4)	MR. O P BHATI	11-03-2024	To	07-04-2024
5)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
6)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
7)	MR. B NATH	22-03-2024	To	05-04-2024
8)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
9)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
10)	MR. K P PATHAK	22-03-2024	To	05-04-2024
11)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
12)	MR. P N CHOUDHURY	01-04-2024	To	04-04-2024

13)	MR. M SARANIA	01-04-2024	To	03-04-2024
14)	MR. N SHARMA	04-04-2024	To	04-04-2024
15)	MR. S SARMA	05-04-2024	To	05-04-2024
16)	MR. R GOSWAMI	05-04-2024	To	08-04-2024
17)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,2nd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
40	Crl.Pet./1205/2022 (AT 10:15 AM)	NURUL HUDA BARBHUIYA Versus THE STATE OF ASSAM AND ANR	MR. K A MAZUMDER MR E AHMED M. ROBBANI	MR. A M BARBHUIYA (R-2) MS A BEGUM (R-2) S. M. ZINNA (R-2) MR. D DAS(PP, ASSAM)
WITH				
41	Crl.Pet./1193/2022	NURUL HUDA BARBHUIYA Versus THE STATE OF ASSAM AND ANR.	MR. K A MAZUMDER MR E AHMED MR A HAI M. ROBBANI	MR. A M BARBHUIYA (R-2) MS A BEGUM (R-2) S. M. ZINNA (R-2) PP, ASSAM
MOTION (BA)				
42	Bail Appln./963/2024 B/O	LAKSHYAJIT HAZARIKA Versus THE STATE OF ASSAM	MR. P BORDOLOI MS M NIROLA MR K J SAIKIA	PP, ASSAM
43	Bail Appln./965/2024 B/O	ANOWAR HUSSAIN Versus THE STATE OF ASSAM,	MR. A CHAMUAH MR. S D ROY MR. A R KASHYAP	PP, ASSAM
BAIL HEARING (BA)				
44	Bail Appln./392/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	GUNA DAIMARI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR D SAIKIA MD IMRAN	PP, ASSAM
45	Bail Appln./840/2024 FIXED	MD. SHOYJUDDIN AHMED @ SALLU Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR M HOQUE	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 02/04/2024

1)	MR. B BARMAN	02-04-2024	To	02-04-2024
2)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
3)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
4)	MR. O P BHATI	11-03-2024	To	07-04-2024
5)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
6)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
7)	MR. B NATH	22-03-2024	To	05-04-2024
8)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024

9)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
10)	MR. K P PATHAK	22-03-2024	To	05-04-2024
11)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
12)	MR. P N CHOUDHURY	01-04-2024	To	04-04-2024
13)	MR. M SARANIA	01-04-2024	To	03-04-2024
14)	MR. N SHARMA	04-04-2024	To	04-04-2024
15)	MR. S SARMA	05-04-2024	To	05-04-2024
16)	MR. R GOSWAMI	05-04-2024	To	08-04-2024
17)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,2nd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
34	WP(C)/1669/2024 BY SLIP	AMIKA GURUNG Versus THE STATE OF ASSAM AND 4 ORS	MS. D GHOSH MR. M AHMED MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	SC, HIGHER EDU SC, DIB. UNIVERSITY
35	WP(C)/1828/2024 B/O	HARI CHANDRA SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. R PHUKAN	SC, SEC. EDU.

LEAVE NOTE OF ADVOCATES FOR 02/04/2024

1)	MR. B BARMAN	02-04-2024	To	02-04-2024
2)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
3)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
4)	MR. O P BHATI	11-03-2024	To	07-04-2024
5)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
6)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
7)	MR. B NATH	22-03-2024	To	05-04-2024
8)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
9)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
10)	MR. K P PATHAK	22-03-2024	To	05-04-2024
11)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
12)	MR. P N CHOUDHURY	01-04-2024	To	04-04-2024
13)	MR. M SARANIA	01-04-2024	To	03-04-2024
14)	MR. N SHARMA	04-04-2024	To	04-04-2024
15)	MR. S SARMA	05-04-2024	To	05-04-2024
16)	MR. R GOSWAMI	05-04-2024	To	08-04-2024
17)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,2nd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-IV AND V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
29 WP(C)/7052/2023 FIXED	UMA KANTA BORAH AND ANR Versus THE UNION OF INDIA AND 6 ORS.	MS N DEKA MR SAURADEEP DEY	GA, ASSAM MR H GUPTA DY.S.G.I. SC, PGCILTD. SC, REVENUE
BAIL HEARING (BA)			
30 Bail Appln./403/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ALI HUSSAIN Versus THE STATE OF ASSAM	MR. A RAHMAN MR E HUSSAIN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 02/04/2024

1)	MR. B BARMAN	02-04-2024	To	02-04-2024
2)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
3)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
4)	MR. O P BHATI	11-03-2024	To	07-04-2024
5)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
6)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
7)	MR. B NATH	22-03-2024	To	05-04-2024
8)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
9)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
10)	MR. K P PATHAK	22-03-2024	To	05-04-2024
11)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
12)	MR. P N CHOUDHURY	01-04-2024	To	04-04-2024
13)	MR. M SARANIA	01-04-2024	To	03-04-2024
14)	MR. N SHARMA	04-04-2024	To	04-04-2024
15)	MR. S SARMA	05-04-2024	To	05-04-2024
16)	MR. R GOSWAMI	05-04-2024	To	08-04-2024
17)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024